

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Petition No. 180/MP/2017

Subject : Petition under Section 41 of the Electricity Act, 2003 read alongwith Central Electricity Regulatory Commission (Sharing of Revenue derived from utilization of Transmission Assets for other business) Regulations, 2007 for intimation to engage in other business for optimum utilization of transmission assets.

Date of hearing : 11.1.2018

Coram : Shri A.K. Singhal, Member
Shri A.S. Bakshi, Member
Dr. M.K. Iyer, Member

Petitioner : Power Grid Corporation of India Limited

Respondents : Delhi Transco Limited and others

Parties present : Shri A.K. Arora, PGCIL
Shri D. Yadav, PGCIL
Shri Vikas Kumar, PGCIL
Shri Sudesh Yadav, PGCIL
Shri A.S. Kushwaha, PGCIL

Record of Proceedings

The representative of the Petitioner submitted that the present Petition has been filed under Section 41 of the Electricity Act, 2003 read with Central Electricity Regulatory Commission (Sharing of Revenue derived from utilization of Transmission Assets for other business) Regulations, 2007 for seeking prior permission for the placement of telecom antenna, power and telecom equipments and drawing power from earth wire under the category "Telecommunication business" as per Regulation 4(a) of the Central Electricity Regulatory Commission (Sharing of revenue derived from utilization of transmission assets for other business) Regulations, 2007.

2. After hearing the representative of the Petitioner, the Commission constituted a Committee under the chairmanship of Chief (Finance) with Chief (Engineering) and Chief (Law) as members to look into the technical and financial aspects of the project by considering that how the Petitioner would like to share its revenue with the beneficiaries. The Commission directed the Committee to submit its report after seeking comments from the beneficiaries within a period of three months from the date of issue of the RoP.

3. The Petition shall be listed for hearing after receipt of the report of the Committee.

By order of the Commission

**Sd/-
(T. Rout)
Chief (Law)**